

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, the 11th February, 2021

No.HCM.II/168/2014/Estt/154

In terms of sub-rule (1) (iii) of Rule 5 of the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017 and as resolved in the meeting of the Committee for Designation of Senior Advocates held on 10.02.2021, Shri. K.S.Kynjing, Senior Advocate, High Court of Meghalaya is nominated as member of the Committee for Designation of Senior Advocates in the High Court of Meghalaya.

SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES


Memo. No.HCM.II/168/2014/Estt/154-A

Shillong, the 11th February, 2021

Copy to:

1. The Registrar-cum- Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice R.V.More, Judge, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The Advocate General, Meghalaya, Shillong.
5. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
6. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
7. Shri.K.S.Kynjing, Senior Advocate, High Court of Meghalaya, Shillong.
8. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
9. Office file.

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11/2/21


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